NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 219/(MAH)/2017 CA No.

CORAM:

Present: SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Bandra Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Rapil Shahles Advocati Rapile 56

COMMON ORDER CSP 219/230-232/NCLT/MB/MAH/2017 CSP 227/230-232/NCLT/MB/MAH/2017 CSP 229/230-232/NCLT/MB/MAH/2017

- 1. The Petition is represented by the Learned Representative Mr. Rajesh Shah who has placed on record the Minutes of the Order wherein according to the Order of 09.02.2017 of NCLT certain directions were given.
- 2. Learned Representative has stated that the directions have been complied with. Further required to publish in the Local Newspapers "Free Press Journal" in English and translation in Marathi in the Newspaper viz. "Navshakti" within the prescribed time i.e. on or before 12.04.2017.
- 3. On completion of the directions this matter be listed for Final Hearing on 26.04.2017 at 2.30 PM.

Dated: 05.04.2017

Sd/-M.K. Shrawat Member (Judicial)